

Human Rights Commission

[Translation]

566. SHRI CHANDRESH PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases regarding violation of human rights registered with the 'Human Rights Commission' during 1995 so far; and

(b) the action taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI RAJESH PILOT): (a) National Human Rights Commission registered 5273 cases from January to 15 July, 1995.

(b) Of the above, 4840 cases have been considered by the Commission. Out of these, 1907 cases were dismissed in limini, 1410 cases were disposed of with directions to the authorities concerned to take appropriate action at their end, and in 1523 cases, reports have been called for from the concerned authorities. 433 cases are under consideration of the Commission.

Increase in LPG and Petrol Prices

567. DR. RAMESH CHAND TOMAR:

SHRI RAMPAL SINGH:

SHRI SHRAVAN KUMAR PATEL:

SHRI PANKAJ CHOWDHARY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the prices of petrol and LPG have recently increased in Delhi;

(b) if so, the extent to which the prices of LPG and petrol have been increased;

(c) the reasons for such increase; and

(d) the number of times prices of petrol and LPG have been increased during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) The ex-storage price of LPG (domestic-packed) and Petrol (MS-87) was last increased by the Government in January 1994 and February 1994 respectively as in the current prices of petroleum products, the full cost of operation involving exploration, production, processing and marketing were not being recovered.

The revised ex-storage prices of these products are given below:

Product	Unit	Price Rs.	Effective date
LPG (Domestic packed)	MT	5840.11	14.1.94
Petrol (MS-87)	KL	15413.21	2.2.94

(d) During the last three years the Government has increased the ex-storage prices of these two products only on 2 occasions i.e. on 16.9.1992 and in January/February, 1994.

Telephones in Villages in M.P.

568. DR. SATYNARAYAN JATIYA:

SHRI SUSHIL CHANDRA VARMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the measures undertaken to set up telecommunication network in rural areas and to keep it operational; and

(b) the number of villages in each district of Madhya Pradesh which are linked by telecommunication network and the number of them operational as on June, 30, 1995?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The following measures have been undertaken to set up telecommunication network in rural areas and to keep it operational :-

(i) Indigenously developed MARR equipment of latest technology is being inducted in the net-work for provision of telephone & telegraph facilities.

(ii) In order to reduce dependence on erratic power supply in rural areas, solar energy is being used.

(iii) Electronic telephone exchanges of tropical finish, which can operate without airconditioners, are being opened at places where the registered paid demand reaches 10 or more.

(iv) Small capacity transmission systems are being installed for providing connectivity to the telephone exchanges.

(v) Routine maintenance is being carried out through trained staff.

(b) As on 30.6.1995, 26121 villages of Madhya Pradesh have been linked by public telephone network put of which 23810 are operational. District-wise details are given in the enclosed statement.